

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4972
TO BE ANSWERED ON 01.04.2022

SEXUAL EXPLOITATION AGAINST CHILDREN

4972. SHRI RAMCHARAN BOHRA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state?

- (a) Whether the incidents of abuse/sexual exploitation/violence against children has increased recently despite enactment of stringent laws in the country;
- (b) If so, the details thereof, State-wise/UT-wise during each of the last three years;
- (c) Whether the Government has launched/proposes to launch a national campaign in order to create awareness against abuse of children in the country;
- (d) If so, the details thereof; and
- (e) The steps taken/being taken by the Government to save children against abuse/sexual exploitation/violence in the country?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b): As per the information provided by National Crime Records Bureau the State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Crime against Children during 2018-2020 is at Annexure-I.

(c) to (d): Ministry of Women & Child Development has undertaken awareness campaign to encompass various aspects of the POCSO Act in an effective manner by way of a short video clips, an audio clip and a poster which have been disseminated through various means all over India. For effective dissemination of the creative, the creative have also been translated into regional languages for effective outreach.

In the textbooks published by NCERT, the inner pages include a reference to POCSO e-box available at NCPCR@gov.in and number 1098-a national 24 hours toll free emergency phone service for children in distress.

‘**KOMAL**’ - a short film on Good Touch and Bad Touch, commissioned by Ministry of Women and Child Development, has also been circulated for sensitization of children and institutions.

(e): To safeguard children against sexual abuse and sexual harassment, Government has enacted Protection of Children from Sexual Offences (POCSO) Act, 2012. The act defines a child as any person below the age of 18 years. POCSO Act under section-12 provides punishment for committing sexual harassment which shall be with imprisonment of either description for a term which may extend to three years and shall also be liable to fine. The Act was further amended in 2019 to introduce more stringent punishment including death penalty for committing sexual crimes on children, with a view to deter the perpetrators & prevent such crimes against children.

Further the POCSO Rules, 2020 were also notified by the Ministry to protect the children from exploitation/violence and sexual exploitation. POCSO Rules under Rule-3 provides that any institution housing children or coming in regular contact with children including schools, creches, sports academies or any other facility for children must ensure a police verification and background check on periodic basis, of every staff, teaching or non-teaching, regular or contractual, or any other person being an employee of such Institution coming in contact with the child. Such Institution shall also ensure that periodic training is organized for sensitizing them on child safety and protection.

The Ministry is implementing a centrally sponsored scheme namely Child Protection Services (CPS) Scheme – Mission Vatsalya under which support is provided to States and UT Governments for delivering services for children in need of care and in difficult circumstances. The Child Care Institutions (CCIs) established under the CPS scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care, counselling etc.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (B) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 4972 FOR 01.04.2022 'SEXUAL EXPLOITATION AGAINST CHILDREN' BY SHRI RAMCHARAN BOHRA INDICATING STATE/UT-WISE CASES REGISTERED (CR), CASES CHARGESHEETED (CCS), CASES CONVICTED (CON), PERSONS ARRESTED (PAR), PERSONS CHARGESHEETED (PCS) AND PERSONS CONVICTED (PCV) UNDER CRIME AGAINST CHILDREN DURING 2018-2020.

SL	State/UT	2018					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	2672	2082	148	2941	3089	252
2	Arunachal Pradesh	166	82	3	112	89	3
3	Assam	5447	3334	81	5851	3458	85
4	Bihar	7340	3516	127	6279	5340	163
5	Chhattisgarh	6924	4932	1146	6553	6098	1348
6	Goa	182	136	7	126	195	14
7	Gujarat	4929	3731	129	4945	4915	137
8	Haryana	4869	2435	458	3309	3259	600
9	Himachal Pradesh	772	431	29	548	601	35
10	Jharkhand	1479	978	74	1435	1153	84
11	Karnataka	6131	3754	677	4632	4652	710
12	Kerala	4253	3436	286	4719	3978	333
13	Madhya Pradesh	18992	13633	2914	16452	17826	3892
14	Maharashtra	18892	8127	683	13211	10120	779
15	Manipur	128	57	5	121	66	5
16	Meghalaya	385	223	21	322	250	21
17	Mizoram	198	221	37	242	226	43
18	Nagaland	70	37	11	53	43	11
19	Odisha	5217	2721	77	3014	3346	80
20	Punjab	2308	1362	233	2021	1791	287
21	Rajasthan	5150	2969	564	3900	3943	687
22	Sikkim	221	137	33	179	161	45
23	Tamil Nadu	4155	3410	766	5586	4053	918
24	Telangana	3747	2307	183	3480	3157	186
25	Tripura	271	237	20	316	332	21
26	Uttar Pradesh	19936	13496	2528	22446	21146	4838
27	Uttarakhand	1306	577	48	716	742	56
28	West Bengal	6286	5904	101	6357	7020	124
	TOTAL STATE(S)	132426	84265	11389	119866	111049	15757
29	A&N Islands	162	145	6	177	182	6
30	Chandigarh	288	111	37	166	150	54
31	D&N Haveli and Daman & Diu+	72	41	5	47	49	5
32	Delhi	8246	2941	321	4311	3471	427
33	Jammu & Kashmir*	473	236	11	342	329	11
34	Ladakh	-	-	-	-	-	-
35	Lakshadweep	8	7	0	8	7	0
36	Puducherry	89	78	1	51	78	1
	TOTAL UT(S)	9338	3559	381	5102	4266	504
	TOTAL (ALL INDIA)	141764	87824	11770	124968	115315	16261

SL	State/UT	2019					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	2524	1690	148	2894	2825	187
2	Arunachal Pradesh	153	74	1	128	87	1
3	Assam	6608	3710	97	5462	4186	98
4	Bihar	9320	4722	156	9113	7472	194
5	Chhattisgarh	5665	3879	1057	4856	4887	1295
6	Goa	167	124	7	126	164	10
7	Gujarat	4685	3426	116	4590	4555	138
8	Haryana	5119	2283	417	3037	2947	493
9	Himachal Pradesh	748	382	57	490	510	69
10	Jharkhand	1674	1139	273	1379	1297	288
11	Karnataka	6305	3227	375	3947	4232	404
12	Kerala	4754	3808	212	5611	4365	240
13	Madhya Pradesh	19028	11576	2264	14317	16779	3077
14	Maharashtra	19592	9277	844	13606	11501	961
15	Manipur	148	85	9	139	109	14
16	Meghalaya	379	379	147	490	444	147
17	Mizoram	125	117	72	140	121	76
18	Nagaland	59	35	4	48	42	4
19	Odisha	7012	2787	50	3255	3601	51
20	Punjab	2625	1523	280	2307	1991	379
21	Rajasthan	7385	4137	895	5411	5438	1270
22	Sikkim	163	103	12	124	113	12
23	Tamil Nadu	4139	3026	606	5189	3762	717
24	Telangana	4212	3026	215	3559	3773	264
25	Tripura	311	252	43	312	287	49
26	Uttar Pradesh	18943	13725	2665	21219	20938	4120
27	Uttarakhand	1214	783	156	958	978	178
28	West Bengal	6191	6033	98	6327	8223	117
	TOTAL STATE(S)	139248	85328	11276	119034	115627	14853
29	A&N Islands	153	121	14	139	134	14
30	Chandigarh	264	98	28	140	117	33
31	D&N Haveli and Daman & Diu+	96	63	1	83	68	1
32	Delhi	7783	2386	945	3602	2858	975
33	Jammu & Kashmir*	470	223	12	328	310	17
34	Ladakh	-	-	-	-	-	-
35	Lakshadweep	26	11	0	28	13	0
36	Puducherry	50	51	9	76	80	9
	TOTAL UT(S)	8842	2953	1009	4396	3580	1049
	TOTAL (ALL INDIA)	148090	88281	12285	123430	119207	15902

SL	State/UT	2020					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	2648	2103	64	2924	3270	72
2	Arunachal Pradesh	113	71	2	106	92	2
3	Assam	4622	2863	57	5973	3388	65
4	Bihar	6591	3850	49	4759	4760	58
5	Chhattisgarh	5056	3550	503	4658	4475	618
6	Goa	125	86	4	105	98	4
7	Gujarat	4075	3288	28	4403	4382	34
8	Haryana	4338	2146	74	2822	2754	89
9	Himachal Pradesh	636	357	33	503	549	41
10	Jharkhand	1795	1171	283	1542	1365	302
11	Karnataka	5471	3447	545	4295	4623	570
12	Kerala	3941	4030	709	5031	5112	717
13	Madhya Pradesh	17008	11601	1139	14311	16345	1400
14	Maharashtra	14371	8451	361	11466	10646	420
15	Manipur	125	73	1	115	75	1
16	Meghalaya	415	285	50	390	340	57
17	Mizoram	142	127	53	145	133	55
18	Nagaland	31	26	12	39	30	13
19	Odisha	6330	3226	54	3633	4095	56
20	Punjab	2121	1579	134	2003	1912	178
21	Rajasthan	6580	3606	828	4714	4833	1034
22	Sikkim	147	103	11	135	115	11
23	Tamil Nadu	4338	3184	355	5341	3892	454
24	Telangana	4200	3268	421	4149	4218	470
25	Tripura	260	217	12	308	314	12
26	Uttar Pradesh	15271	12105	3292	18947	18399	4079
27	Uttarakhand	1066	740	72	868	845	83
28	West Bengal	10248	6662	33	6680	7918	34
	TOTAL STATE(S)	122064	82215	9179	110365	108978	10929
29	A&N Islands	141	147	15	138	162	15
30	Chandigarh	209	98	10	109	133	13
31	D&N Haveli and Daman & Diu+	67	56	4	71	72	6
32	Delhi	5362	2284	97	3058	2697	116
33	Jammu & Kashmir*	606	313	17	466	444	22
34	Ladakh	2	0	0	0	0	0
35	Lakshadweep	9	6	2	11	6	2
36	Puducherry	71	66	42	162	141	42
	TOTAL UT(S)	6467	2970	187	4015	3655	216
	TOTAL (ALL INDIA)	128531	85185	9366	114380	112633	11145